

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel No.:011-23753915 / Fax No.:011-23753920

No.L-1/132/2013/CERC

Dated: 20.6.2013

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) Regulations, 2013.

In exercise of powers conferred under Section 178 of the Electricity Act, 2003 (the Act), the Commission has made the draft Central Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) Regulations, 2013 which shall repeal the Central Electricity Regulatory Commission (Unscheduled Interchange Charges and related matters) Regulations, 2009. The draft regulation is annexed to this notice and can be downloaded from the Commission's website, i.e. www.cercind.gov.in

2. Notice is hereby given under sub-section (2) of Section 178 of the Act read with the Electricity (Procedure for Previous Publication) Rules, 2005, inviting comments/suggestions/objections on the draft regulations which may be sent to the undersigned latest by **19.7.2013**.

3. The comments / suggestions / objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

sd/-
(Rajiv Bansal)
Secretary